

MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Sir, some representations alleging irregularities have been received.

(b) The allegations relate to administrative and financial irregularities like, misuse of Government money, purchases made without following the laid down procedure, irregular appointments etc.

(c) In order to facilitate an inquiry into the allegations, orders have been issued transferring the present Director and Chief Admn. Officer of Indian Veterinary Research Institute. A Senior Officer has been nominated to inquire into the allegations. A special Audit Team had also been deputed to audit the various transactions made by the institute during the relevant period.

[English]

Demarcation of Indo-Bangladesh Borders in Murshidabad District, West Bengal

516. SHRI ZAINAL ABEDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware the change in the course of the river Padma in the Nirmalchor area in Murshidabad district, west Bengal results in the occupation of the newly created land in the left bank of the river by Bangladesh;

(b) if so whether Government propose to take up the survey work for the permanent demarcation of the border in that area; and

[c] if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI J.K. GUJRAL): (a) to (c). The survey work for the permanent demarcation of the border in Nirmalchor area in Murshidabad district, West Bengal, has already

been completed in 1975-76. The boundary is thus a fixed boundary which would not change even if the river were to change its course.

Empowered Committee on Assam-Nagaland Boundary Issues

517. SHRI SHIKIHO SEMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government had formed an 'Empowered Committee' in 1989 consisting of high officials of Union Government and State Government to look into the Assam Nagaland boundary issues;

(b) if so, the number of meetings of the Committee held so far, and

(c) if no meeting has been held, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) An Empowered Committee has been constituted in accordance with the decisions taken in a meeting held by Home Minister with Chief Ministers of Assam and Nagaland to deal with the problems arising out of Assam-Nagaland Boundary issue.

(b) and (c). The meeting were fixed on several occasions but had to be postponed due to unavoidable reasons.

Declaration of Madras-Gooty Highway as National Highway

518. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to declare Madras-Gooty Highway in Tamil Nadu and Andhra Pradesh as a National Highway ;and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS: (SHRI K.P. UNNIKRISHNAN):(a) No, Sir.

(b) Does not arise

Improvement in Calcutta Telephone Services

519. SHRI INDRAJIT GUPTA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the high level focus Committee for modernisation and improvement of the Calcutta city telephone services has completed its study and submitted the reports: and

(b) if so, the details thereof ?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):(a) The focus committee has completed its study. The report of committee is awaited .

(b) Questions does not arise in view of (a) above.

[*Translation*]

Expenditure on Security Provided to Former Prime Ministers

520. SHRI HARSH VARDHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by Government to provide security to former Prime Ministers after their relinquishing the office of Prime Minister; and

(b) the annual expenditure incurred thereon in each case?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Former

Prime Ministers are provided necessary security after making threat assessment in consultation with the concerned security agencies.

(b) The annual expenditure incurred on the security of Shri Rajiv Gandhi by Delhi police is likely to be around Rs.75 lakhs. The expenditure in respect of Shri Morarji Desai is borne by Government of Maharashtra and is estimated to be around Rs,2 lakhs per annum.

[*English*]

Outcome of Talks Held with Pak Foreign Minister

521. SHRI D.M. PUTTE GOWDA:
SHRI P.C. THOMAS:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Foreign Minister of Pakistan recently visited India and held discussion on various issues;

(b) if so, the outcome of the talks held;

(c) where any amicable solution has been found to the terrorists problem in Jammu & Kashmir and Punjab and implementation of Simla agreement ;and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) Apart from discussions on SAARC matters, bilateral relations between the two countries were also reviewed. Our Concern at the evidence of Pakistan's involvement in